

CENTRAL ADMINISTRATIVE TRIBUNAL
PRINCIPAL BENCH

C.P. No. 312/2004 In
O.A. No. 1687/2003

New Delhi this the 10th day of September, 2004

Hon'ble Shri V.K. Majotra, Vice Chairman (A)
Hon'ble Shri Shanker Raju, Member (J)

Narender Singh
S/o Shri Joginder Singh,
D-8, Type-II, New Police Line
Kingsway Camp, Delhi.

-Applicant

(By Advocate: Shri Gyanender, proxy for Shri Arun Bhardwaj)

Versus

1. Shri K.K. Paul
Commissioner of Police
Police Headquarters I.P. Estate,
New Delhi.

2. Shri K.D. Singh

Addl Commissioner of Police
Armed Police, IP Estate,
New Delhi.

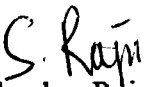
3. Shri David Lal Ring Sangar
DCP, 1st Bn DAP
PHQ, I.P. Estate,
New Delhi.

-Respondents

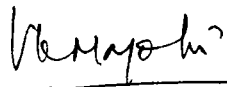
ORDER (Oral)

Hon'ble Shri V.K. Majotra, Vice Chairman (A)

Learned proxy counsel for applicant seeks and is allowed to withdraw this CP
with liberty.


(Shanker Raju)
Member (J)

cc.


(V.K. Majotra)
Vice Chairman (A)